

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**


Cause List dated 04.11.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	S.C.15002/2015	P.P.	H.V.S.
2	S.C.15013/2017	P.P.	H.C.A.
3	S.C.15028/2019	P.P.	S.M.
4	S.C.15034/2019	P.P.	H.M.
5	M.C.15111/2020	M.M.	K.M.
6	P & SC 15010/2020	G.V.B.	
7	R.A.15041/2016	P.R.N.	
8	R.A.15051/2018	M.V.R.	A.J.
9	R.A.15031/2018	M.B.R.	K.N.M.
10	M.A.15026/2019	D.L.K.	R.M.G.
11	R.A.15049/2017	S.P.G.	B.M.B.
12	R.A.15050/2017	S.P.G.	B.M.B.
13	R.A.15002/2018	S.V.R.	D.N.N.
14	R.A.15060/2019	M.G.	N.K.
15	R.A.15073/2019	M.A.P.	
AFTERNOON SESSION			
1	R.A.15112/2019	N.N.	G.G.
2	R.A.15001/2020	A.M.	K.N.M.
3	R.A.15009/2020	S.M.K.	
4	R.A.15003/2020	T.K.R.	K.N.S.
5	R.A.15020/2020	N.S.	V.C.M.
6	M.A.15028/2020	P.A.	B.N.G.
7	M.A.15109/2019	K.G.S.	S.V.S.
8	M.C.15052/2020	D.N.N.	M.M.
9	M.C.15097/2020	H.T.	A.R.
10	M.C.15127/2020	M.M.	R.C.S.
11	M.C.15150/2020	N.A.	
12	M.C.15134/2020	Krishnaswamy	
13	M.V.C.32/2020	K.V.M.	

14	M.V.C.33/2020	M.G.P.	
15	P & SC 15006/2020	M.N.	
Judgment \ Orders			
1	R.A.15008/2018	Dr. Ravindra V. Reddy	

In the court of Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli, cause list, dated 04-11-2020

MORNING SESSIONS				
HEARING / Arguments				
Case No.			Plaintiff / Defendants Name	
1.	O.S.	825/06	-	Narayana Swamy V/s. Ramesh
2.	O.S.	1361/06	-	Ramesh V/s. Narayana Swamy
3.	O.S.	771/07	-	Manjulamma V/s. Sujatha
4.	O.S.	499/08	-	Sunandamma V/s. Gangadhara Shetty
5.	O.S.	589/18	-	Sumalatha V/s. Pilladoddappa
6.	O.S.	672/16	-	Sunandamma V/s. Nagaraj
7.	O.S.	585/07	-	Munishamappa V/s. Narayanappa
8.	O.S.	540/12	-	Munianjinappa V/s. Munianjinappa
9.	O.S.	183/18	-	Rathnamma V/s. Thammanna
10.	O.S.	517/18	-	Power Grid Corporation V/s. Ravi Agarwal
11.	O.S.	784/16	-	D. Ananda V/s. Lakshamma
12.	O.S.	151/19	-	Saritha V/s. Narayanamma
13.	O.S.	1051/19	-	Nagarathnamma V/s. Narayanamma
14.	O.S.	51/12	-	Akkayamma V/s. Munianjinappa
15.	O.S.	158/20	-	Fazlunnisa V/s. Mohammed Dastagir
AFTERNOON SESSION				
New Suits - Plaintiff / Defendants Name				
16.	O.S.	846/20	-	Gopala K.B. V/s. Channakrishnamma
17.	O.S.	861/20	-	Thimmarayappa V/s. Ramaiah alias Bangiramaiah
18.	O.S.	864/20	-	Krishnappa V/s. Kadiramma
19.	O.S.	867/20	-	H.N.Srinivasamurthy V/s. D.N. Manjunatha
Hearing / Arguments				
20.	O.S.	540/12	-	Munianjanappa V/s. B. Munianjanappa @ Puttappa
21.	O.S.	114/20	-	Srinivasa V/s. Vasudevamma
22.	O.S.	888/07	-	Veeranna V/s. Bachanna
23.	O.S.	734/07	-	Nagaratha Murthy V/s. Narayanappa
24.	O.S.	222/15	-	Venkatalakshamma V/s. Narayanappa
25.	O.S.	615/07	-	Munirathnamma V/s. Sonnappa
26.	O.S.	792/20	-	Doddavenkatappa V/s. Narayanaswamy
27.	O.S.	156/11	-	Namachivam V/s. Krishnamurthy
28.	F.D.P.	4/07	-	Subbamma V/s. Narayanaswamy
29.	F.D.P.	11/14	-	Venkatapa V/s. Muniyappa
30.	O.S.	274/15	-	Mamatha V/s. Chikkahanumanthappa


Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli.

Note: All Advocates are requested to strictly follow S.O.P. dated
24-07-2020 issued by Hon'ble Hon'ble High Court of Karnataka.

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,
Cause List, Dated 04-11-2020.

MORNING SESSION					
HEARING					
Case No.			Plaintiff Name		Defendants Name
1.	O.S.	308/16	-	Marakka	Chikkamuniyamma
2.	O.S.	796/20	-	Mamatha	Siddappa
3.	O.S.	862/14	-	Rajamma	Narasamma
4.	L.A.C.	220/06	-	The S.L.A.O.	Munlyappanna
5.	L.A.C.	223/06	-	The S.L.A.O.	Gangamma
6.	L.A.C.	221/06	-	The S.L.A.O.	Mahendra
7.	O.S.	394/09	-	Shivakumar	Venkatarayappa
8.	O.S.	763/13	-	Munivenkatamma	Srinivasa
9.	O.S.	104/18	-	Elangovan	Anjinamma
10.	O.S.	249/11	-	Padma	Marappa
11.	O.S.	67/06	-	Byramma	Muniyamma
12.	O.S.	85/11	-	Ramakka	Suresh
13.	O.S.	114/12	-	Nagamma	Venkatappa
14.	O.S.	247/16	-	Kempanna	Akkeppa
15.	O.S.	1465/06	-	Byregowda	Anjinamma
AFTERNOON SESSION					
16.	O.S.	217/18	-	Govindappa	Ramaraju
17.	O.S.	437/10	-	Akkayamma	Ramanjinappa
18.	O.S.	1462/06	-	Manjunath	Bikkalamunishamappa
19.	O.S.	988/06	-	Kamini	Ramakrishnappa
20.	O.S.	257/11	-	Rafee	Rahim
21.	O.S.	800/13	-	Sridhar	Adilakshmi
22.	O.S.	263/19	-	Varalakshmi	Krishnappa
23.	O.S.	539/09	-	Narasimhaiah	Sambava Kumar
24.	O.S.	407/10	-	Nanjundappa	Bhaskar
25.	O.S.	368/11	-	Dharmaraj	Chinnappa
26.	O.S.	648/15	-	Hanumanthareddy	Renuka
27.	O.S.	1950/06	-	Malanabi	Fatima Bi
28.	O.S.	476/18	-	Mangalagowramma	Hanumanthachari
29.	O.S.	367/15	-	Gopalappa	Gangamma
30.	O.S.	597/20	-	Pillanagamma	Narayanappa

I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE: All Advocates are requested to strictly follow S.O.P.
issued by Hon'ble High Court of Karnataka, Bengaluru.

IN THE COURT OF II ADDITIONAL SENIOR CIVIL JUDGE & JMFC., DEVANAHALLI
CAUSE LIST, DATED 04-11-2020

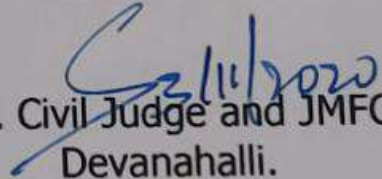
MORNING SESSION			
EVIDENCE			
Case No.			Plaintiffs / Defendants Name
1.	O.S.	33/2010	Thimmarayaswamy V/s Pillappa
2.	O.S.	848/2015	Muniyamma V/s Byrappa
3.	O.S.	444/2012	Mehrunnisa V/s Syed Hafeez
4.	O.S.	10/2011	Bhagyalakshmi V/s Muniyamma
5.	O.S.	637/2009	Munirathna V/s Akkayamma
6.	O.S.	895/2015	Lokesh V/s Muniyappa
7.	O.S.	471/2014	Anuj V/s Munishamappa
8.	O.S.	487/2014	Thammanna V/s Shamanna
Hearing/Arguments			
9.	O.S.	1563/2006	Narayanappa V/s Muniyamma
10.	O.S.	633/2017	Anjinappa V/s Ramanna
11.	O.S.	435/2013	Premakumari V/s Narayanaswamy
12.	O.S.	566/2011	Narayanappa V/s Achappa
13.	O.S.	250/2017	Kadiramma V/s Hemakka
14.	O.S.	1068/2006	Venkatappa V/s Nanappa
15.	O.S.	575/2019	Ramamurthy V/s Krishnappa
AFTERNOON SESSION ARGUMENTS/HEARING			
16.	O.S.	961/2007	Rajamma V/s Nanamma
17.	O.S.	149/2008	Srinivasa V/s Rajanna
18.	O.S.	589/2010	Muniakkayamma V/s Rathamma
19.	O.S.	478/2009	Thippanna V/s Venkatesh
20.	O.S.	247/2017	Anjinappa V/s Nanjundappa
21.	O.S.	277/2017	Gowramma V/s Akkayamma
22.	O.S.	260/2017	Mukunda V/s Anjinappa
23.	O.S.	506/2009	Chikkavenkatamma V/s Narasamma
24.	O.S.	387/2013	Madhubabu V/s Subbanna
25.	O.S.	446/2017	Pillappa V/s Narayanamma
26.	O.S.	845/2020	Canara Bank V/s Jeyaramalah
27.	O.S.	848/2020	Canara Bank V/d Chandrappa
28.	O.S.	851/2020	Canara bank V/s Manjunath G
29.	O.S.	854/2020	Lokesh V/s Chandramma
30.	O.S.	857/2020	Gopal Gowda V/s Nagarajappa

03/11/2020
II Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE: All advocates are requested to strictly follow SOP issued by Ho'ble High Court of Karnataka.

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 04-11-2020

MORNING SESSSION CIVIL AND CRIMINAL CASES	AFTERNOON SESSION CIVIL AND CRIMINAL CASES
<p><u>HEARING</u></p> <ol style="list-style-type: none">1. O.S. 471/20202. O.S. 65/20173. C.C. 513/20194. O.S.115/20195. O.S.11/20186. O.S.617/20177. O.S.463/2020 <p><u>EVIDENCE</u></p> <ol style="list-style-type: none">8. O.S. 621/20099. O.S. 255/201210. O.S. 263/201211. O.S. 265/201212. O.S.259/201313. PCR.242/202014. CIMIS.159/202015. CIMIS.160/2020	<p><u>HEARING</u></p> <ol style="list-style-type: none">1 O.S.681/20082. FDP.10/20113. O.S.789/20144. O.S.181/20195. O.S.353/20206. O.S.469/20167. O.S.729/20158. PCR...../2020(Bharath)9. PCR...../2020(Manjunath)10.PCR...../2020(Gopalappa)11.PCR...../2020(Krishnappa)12. PCR...../2020(Krishnappa)13.Cimis...../2020(Patalappa)14.Cimis.91/2020 <p><u>NEW SUIT</u></p> <ol style="list-style-type: none">15.O.S.477/2020 (Chinnappa)


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 05-10-2020 issued by the Hon'ble High Court of Karnataka.

**In the Court of Addl. Civil Judge and JMFC,
Devanahalli Cause List Dated 04-11-2020**

AFTERNOON SESSION
<u>CIVIL AND CRIMINAL CASES</u>
<u>HEARING/ARGUMENTS</u>
1. O.S.34/2007
2. O.S.790/2014
3. O.S.400/2006
4. O.S.462/2010
5. PCR. 251/2012
6. C.Mis.52/2019
7. C.C.610/2011
8. Cr.139/2020 (Vijayapura PS)
9. C.Mis.120/2020
10. C.Mis.121/2020
11. C.Mis.122/2020
12. C.Mis.123/2020
13. PCR...../2020 (Ashwathappa)
14. PCR...../2020 (Kiran)
15. C.Mis...../2020 (Lavanya)

NOTE: All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.

Yogeshwari
3/10/2020
Addl. Civil Judge and JMFC,
Devanahalli.